

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Srinagar, 03RD July, 2025

S.O 185 .—In exercise of the powers conferred by sub section (1) of section 22 of the National Investigation Agency Act, 2008 and in partial modification of SRO 149 dated 01-03- 2019, S.O 68 dated 25-02-2020, S.O 29 dated 11-01-2023, S.O. 102 dated 28.02.2023 and S.O. 335 dated 23.06.2023, the Government of Jammu and Kashmir, with the concurrence of Hon'ble Chief Justice of High Court of Jammu and Kashmir and Ladakh, hereby designates the Courts of Additional District and Sessions Judge (TADA/POTA) Srinagar, and 3rd Additional District and Sessions Judge (TADA/POTA), Jammu as Special Courts for trial of offences under the Unlawful Activities (Prevention) Act, 1967 investigated by State Investigation Agency, Jammu and Kashmir for Division Kashmir and Division Jammu respectively.

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/51/2023-10.

Dated. 03 -07-2025.

Copy to the:

1. Ld. Advocate General, J&K.
2. Principal Secretary to Government, Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director, SIA, J&K.
5. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar. This is with reference to his letter No. 31042/RG dated 06-06-2025.
6. Additional District and Sessions Judge (TADA/POTA) Srinagar/3rd Additional District and Sessions Judge (TADA/POTA), Jammu
7. All District Magistrates.
8. All Sr. Superintendent of Police.

9. Director, Archives, Archaeology and Museums, J&K.
10. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
11. Private Secretary to Secretary to Government, Department of Law, Justice and P.A. for information of Secretary.
12. I/C Website, Department of Law, Justice & P.A.
13. S.O Section, Department of Law, Justice & P.A (w. 7. s.c).
14. Concerned file.

Binny Kumar
03.07.2025

(Binny Kumar)
Assistant Legal Remembrancer